

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING  
HELD ON **01.05.2024** THROUGH VIDEO CONFERENCE

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**PRESENT:** HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)  
HON'BLE SHRI VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)  
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Application No : CA/523/2020  
Petition No :  
Name of Petitioner : Dasami Securities Pvt Ltd  
&  
Name of Respondent : Vs  
RoC, Coimbatore  
Section : Sec 252 of CA, 2013  
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**ORDER**

Present: None for Applicant.

Mr. Avinash Krishnan Ravi, Ld. Counsel for RoC.

RoC report is available on record.

It is seen from the proceedings that Applicant after **09.03.2021** did not appear on the dates fixed for hearing.

Today repeated calls made. Neither the Applicant nor the Counsel for the Applicant is present.

It appears that Applicant is not interested in prosecution of this application.

CA/523/2020 is **dismissed in default and for non-prosecution.**

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**[VENKATARAMAN SUBRAMANIAM]  
MEMBER (TECHNICAL)**

MS

-sd-

**[SANJIV JAIN]  
MEMBER (JUDICIAL)**